

The programme was not continued during 1985-86. However, a Centrally sponsored scheme of "Survey, Categorisation and Restoration of Culturable Waste Lands and Fallows Other than Current Fallows" for surveying about 2 million ha, and restoring 5 lakh ha, has been proposed to Planning Commission for implementation during Seventh Plan in the States including Orissa. A final decision on the proposal is awaited.

Setting up Co-operative Oil Mills

3900. SHRI K. PRADHANI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have taken steps to increase the number of co-operative oil mills in the country;

(b) if so, the number of co-operative oil mills that have been set up in different States;

(c) the number of such co-operative oil mills which have been set up in Orissa so far; and

(d) the names of the places where those co-operative oil mills have been set up ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) to (d). There are 43 Co-operative Oil Mills in the different States. The following two parties have been issued Industrial Licences for setting up of oil mills in Orissa :

- (i) M/s. Orissa State Co-operative Marketing Federation, Bhubaneswar (District Sambhalpur),
- (ii) M/s. Orissa State Co-operative Oilseeds Growers, Federation Ltd., Bhubaneswar for mustard and groundnut (Tehsil, Khurda, District Puri).

Irregularities Committed by NFDC

3901. SHRI SANAT KUMAR MANDAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether financial and administrative irregularities committed by the National Film Development Corporation have come to notice of the Ministry;

(b) if so, the details thereof;

(c) what check is being exercised over the proper accounting and repatriation of NFDC's export earnings involving sales receipts from video films through private persons to whom video rights were sold;

(d) the rate of commission paid to these private persons or agencies; and

(e) the amount so far remitted to India on account of the sale of video films ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes Sir.

(b) Since the matter is under investigation, it has not been found possible to furnish the details.

(c) to (e). The information is being collected and will be laid on the Table of the House in due course.

Allocation of Sugar to West Bengal

3902. SHRI SANAT KUMAR MANDAL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the quantity of levy sugar currently allocated to West Bengal and proposed to be allotted during the next quarter;

(b) whether in view of the ensuing festival season, Government will consider

the expediency of increasing this quota; if so, by how much; and

(c) if not, the reasons therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). A monthly levy sugar quota of 24,435 tonnes is being presently allotted to West Bengal Government. For the current month of August, 1985 an additional quantity of levy sugar of 3906 tonnes for festival purpose has also been allotted to the State Government.

While the normal monthly quota of levy sugar is expected to remain at the existing level in the coming months/next quarter, the release of additional levy sugar for festival purpose would be considered having regard to the total availability position *vis-a-vis* the requirement of various State Government.

Minimum Wages of Mining Workers

3903. SHRI LAKSHMAN MALLICK : Will the Minister of LABOUR be pleased to state :

(a) whether Government have recently revised the minimum wages of skilled workers and agricultural workers fixed for 34 scheduled employments ;

(b) if so, whether Government have considered the minimum wages of mining workers ; and

(c) if so, the details thereof and when these new wages will come into force ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Yes, Sir.

(b) and (c). The rates of minimum wages were revised for 29 mining employments with effect from February 12, 1985. A statement giving the revised rates of minimum wages is given below.